

exported to hard currency areas and rupee trade areas:

(b) the biggest buyers of tea among the rupee trade area;

(c) whether the term of trade in hard currency and rupee are same; and

(d) if not, the loss of foreign exchange incurred therefrom?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Exports of tea from India to hard currency areas and rupee trade areas for the last five years are as follows:

Year	Hard Currency Areas		Rupee Trade Areas	
	Qty.	Value	Qty.	Value
1984-85	124.02	450.05	93.38	321.34
1985-86	108.80	337.18	105.43	310.80
1986-87	109.71	346.09	93.99	273.14
1987-88	97.93	321.95	103.90	305.81
1988-89 (Estimated)	107.56	345.98	105.75	311.23

(b) USSR is the biggest buyer of tea amongst the countries of rupee trade area.

(c) The terms of trade with the countries on rupee payment basis is governed by the annual trade plan agreement signed between two countries for the particular commodity and terms of trade with countries in hard currency area is decided based on negotiation between the parties involved in such trade and mutually agreed to between them. In both types of trade, the price is not pre-determined and is negotiated depending on the market forces.

(d) Does not arise.

Gold Refinery

5724. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to establish a gold refinery in Delhi and other prominent cities in the country; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) There is proposal to establish gold refinery anywhere in the country.

(b) In view of (a) above does not arise.

Purchase of Brushes

5725. SHRIM. V. CHANDRASHEKARA MURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether some undertakings working under the administrative jurisdiction of his Ministry have been importing various